COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 17 OF 2017

Dated: 17th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> M/s Him Urja Pvt. Ltd. Vs.			Appellant(s)
Uttrakhand Electricity Regulatory	/ Commission & Anr.		Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand K. Ganesan Ms. Neha Garg Mr. Ashwin Ramanathan		
Counsel for the Respondent(s) :	Ms. Aanchal Arora for Mr. Buddy A. Ranganadha	an for R	-1
	Mr. Manoj Kr. Sharma for Mr. Pradeep Misra for R-2	2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on <u>31.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk